

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 210 of 2012

Dated: 28th - February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Aluminium Co. Ltd.

... Appellant(s)

Versus

**Chhattisgarh State Power
Transmission Co. Ltd. & Ors.**

....Respondent(s)

Counsel for the Appellant(s) :

**Mr. Sanjay Sen
Ms. Shikha Ohri
Mr. Anurag Sharma**

Counsel for the Respondent (s):

**Ms. Suparna Srivastava for R-1
Mr. C.K. Rai
Mr. Ravin Dubey for R. 3**

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **20.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs